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NATIONAL COMPANY LAW TRIBUNAL, HYDERABAD  
SPECIAL BENCH – COURT 1 (VIDEO CONFERENCE)  
CORAM: HON'BLE SHRI MADAN BHALCHANDRA GOSAVI-  
MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI-  
MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF HEARING HELD ON 16.06.2021 AT  
10.30AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 107/7/HDB/2021
NAME OF THE COMPANY	Bhriugu Infra Pvt Ltd
NAME OF THE PETITIONER(S)	Vemuri Ravi Kumar
NAME OF THE RESPONDENT(S)	Bhriugu Infra Pvt Ltd
UNDER SECTION	7 of IBC

**Counsel of Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel of Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned counsel for the Financial Creditor appeared. None appears for the Corporate Debtor. Learned counsel for the petitioner is directed to issue NOTICE to the Corporate Debtor by Speed Post and through e-mail. We direct the parties to complete the pleadings within two weeks from today by exchanging pleadings *inter se*. The matter to come up for further consideration on **14.07.2021**.

SD/—

**MEMBER (TECHNICAL)**

SD/—

**MEMBER (JUDICIAL)**

*karim*